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NHRC holds meeting of Statutory Full Commission

The National Human Rights Commission (NHRC) India organised a meeting of a Statutory Full Commission at Indian International Centre, New Delhi, chaired by Justice HL Dattu, Chairperson, NHRC. The meeting was called for the discharge of functions towards promotion and protection of human rights as specified in the statutory clauses (b) to (j) of Section 12 of the Protection of Human Rights, PHR, Act.

The meeting gathers significance as it is being called for the first time since the recent amendment in the PHR Act.